

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs): DELHI.**

**CIRCULAR**

All the Judicial Officers/ Advocates/ Staff Members/ Litigants are hereby informed that Delhi Disaster Management Authority (DDMA) is organizing a 'Mock Drill' near Facilitation Centre, Tis Hazari Courts Complex on 28.05.2022 at 3:30 PM.

Therefore, all the concerned at Tis Hazari Courts Complex are requested to cooperate for successful completion of above Mock Drill.

  
26.5.22

**(GIRISH KATHPALIA)**


Principal District & Sessions Judge(HQs), Delhi

No. 16102-928/DMC/THC/2022

Dated, Delhi the 27 MAY 2022

**Copy forwarded for information to:-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. O/o all the Principal District & Sessions Judge, Central/ West/ South/ South-East/ North-East/ North-West/ South-West/ North/ Shahdara/ New Delhi.
3. The Chairman, Building Maintenance Committee, Tis Hazari Courts, Delhi.
4. All the Judicial Officers of Tis Hazari Courts Complex, Delhi with a request to convey the above instructions to the staff working under their kind control.
5. The Secretary, Bar Association of Delhi, Tis Hazari Courts Complex, Delhi.
6. The Personal Office of the Principal District & Sessions Judge, Delhi.
7. The Chowki Incharge, PS Subzi Mandi, Tis Hazari Courts, Delhi to inform the Police personnel deputed at Tis Hazari Courts Complex, well in advance.
8. The Sr. Administrative Officers(Judicial)/ Administrative Officers(Judicial)/ Branch Incharge, Central & West Districts, Tis Hazari Courts, Delhi to convey the above instructions to the staff working under their kind control.
9. The Administrative Officer(Judicial)/ Incharge, Caretaking Branch, Central District, Tis Hazari Courts, with the request to make necessary arrangement.
10. The Website Committee, Hindi & English, Tis Hazari Courts, Delhi.
11. The PRO/APRO, Tis Hazari Courts, Delhi.
12. The Dealing Official, Website Committee, Tis Hazari Courts, Delhi with the direction to upload the Circular on the office Website.
13. The Branch Incharge, R&I, Tis Hazari Courts, Delhi with the direction to upload the Circular on Layers
14. Notice Board, Tis Hazari Courts, Delhi.

  
**Principal District & Sessions Judge(HQs)**  
Tis Hazari Courts, Delhi.